Annexure – 7
Name of the corporate debtor: Orior Developers and Infrastructure Private Limited; Date of commencement of CIRP: 28.01.2022; List of creditors as on: 22.01.2023

						List of Operat							
	Details Of Claimant	Details of claim received Details of claim admitted											
								% of					
								voting					
								share in					
					Amount of		Whether	CoC,if		Amount of any		Amount of	
		Govern	Date of	Amount	claim	Nature of	related	applicabl	Amount of	mutual dues, that	Amount of claim	claim not	
SI. No.	Department	ment	receipt	claimed	admitted	claim	party?	e	contingent claim	may be set-off	under verification	admitted	Remarks, if any
						•							No Claim has been
							1						
						Government							filed by the Gov
1	Statutory Dues				50,851,622		No	No	No	No	0		1
1	Statutory Dues				50,851,622		No	No	No	No	0		filed by the Gov
1	Statutory Dues				50,851,622		No	No	No	No	0		filed by the Gov